

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2812
ANSWERED ON 18/03/2025

STATUS OF TRADE AGREEMENTS

2812. SHRI DARSHAN SINGH CHOUDHARY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of current status of India's trade agreements with various countries;
- (b) the number of trade agreements were signed last year;
- (c) whether they were renewed or are under consideration; and
- (d) if so, the details of initiatives taken by the Ministry to boost Indian exports, especially in the sectors of textiles, pharmaceuticals and IT?

ANSWER

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) A list of Free Trade Agreements (FTAs) and Preferential Trade Agreements (PTAs) India has signed is at **Annexure**.

(b) & (c) India has signed a Trade and Economic Partnership Agreement with the European Free Trade Association (EFTA) on 10 March 2024. The Agreement will be implemented after completion of ratification process by India and the EFTA countries. Further, to augment India's export, India has also initiated review of its existing FTAs, namely, India-South Korea CEPA, and ASEAN-India Trade in Goods Agreement (AITIGA).

(d) Department of Commerce provides financial assistance under the Market Access Initiative (MAI) Scheme to Export Promotion Council (EPC), Trade Bodies, Commodity Boards etc. for facilitating participation of Indian Exporters in exhibitions, buyer-seller meets (BSMs), fairs, etc. in India and abroad helping them to showcase their products in international markets and to establish business contacts with foreign buyers. The commodities and territories, are prioritized for MAI assistance on an annual basis, in consultation with the industry bodies and other stakeholders. Districts as Export Hubs initiative has been launched by identifying products with export potential in each district to generate employment in the district. Active role of Indian missions abroad towards promoting India's trade, tourism, technology and investment goals has been enhanced. Regular monitoring of export performance with Commercial Missions abroad, EPCs, Commodity Boards/ Authorities and Industry Associations and taking corrective measures is undertaken. Further, the government has launched Trade Connect e-Platform to provide comprehensive services for both new and existing exporters. The above initiatives are for all sectors.

Annexure referred to in reply to Part (a) of Lok Sabha Unstarred Question No. 2812 for answer on 18th March, 2025

List of Free Trade Agreements (FTAs)

Sl. No.	Name of the Agreement	Date of Signing of the Agreement	Date of Implementation of the Agreement
1	India - Sri Lanka FTA	28 th December, 1998	1 st March, 2000
2	Agreement on SAFTA (India, Pakistan, Nepal, Sri Lanka, Bangladesh, Bhutan, the Maldives and Afghanistan)	4 th January, 2004	1st January, 2006 (<i>Tariff concessions implemented from 1st July, 2006</i>)
3	India Nepal Treaty of Trade	27 th October, 2009	This Treaty shall be automatically extended for further periods of seven years at a time, unless either of the parties gives to the other a written notice, three months in advance, of its intention to terminate the Treaty.
4	India - Bhutan Agreement on Trade Commerce and Transit	17 th January, 1972	Renewed periodically, with mutually agreed modifications. Agreement dated 29 th July 2006 was valid for 10 years. With mutual consent, the validity was extended for a period of one year or the period till the proposed new Agreement comes into force. The renewed Agreement has been signed on 12.11.2016 and came into force with effect from 29 July 2017, for a period of 10 years.
5	India - Thailand FTA - Early Harvest Scheme (EHS)	9 th October, 2003	1 st September, 2004
6	India - Singapore CECA	29 th June, 2005	1st August, 2005
7	India - ASEAN- CECA - Trade in Goods, Services and Investment Agreement (Brunei, Cambodia, Indonesia, Laos, Malaysia, Myanmar, Philippines, Singapore, Thailand and Vietnam)	13 th August, 2009 for goods and November 2014 for Services and Investment	Goods 1st January 2010 in respect of India and Malaysia, Singapore, Thailand. 1 st June 2010 in respect of India and Vietnam. 1 st September 2010 in respect of India and Myanmar. 1 st October 2010 in respect of India and Indonesia. 1 st November 2010 in respect of India and Brunei. 24 January 2011 in respect of India

			and Laos. 1 st June 2011 in respect of India and the Philippines. 1 st August, 2011 in respect of India and Cambodia. Services and Investment 1 July, 2015
8	India - South Korea CEPA	7 th August, 2009	1 st January, 2010
9	India - Japan CEPA	16 th February, 2011	1 st August, 2011
10	India - Malaysia CECA	18 th February, 2011	1 st July, 2011
11	India - Mauritius Comprehensive Economic Cooperation and Partnership Agreement (CECPA)	22 nd February, 2021	1 st April, 2021
12	India-UAE CEPA	18 th February, 2022	1 st May 2022
13	India-Australia Economic Cooperation and Trade Agreement (Ind-Aus ECTA)	2 nd April, 2022	29 December 2022.
14	India-European Free Trade Association (EFTA) Trade and Economic Partnership Agreement (TEPA)	10 March 2024	Will be implemented after completion of ratification process by India and the EFTA countries.

List of Preferential Trade Agreements (PTAs)

Sl. No.	Name of the Agreement	Date of Signing of the Agreement	Date of Implementation of the Agreement
1	Asia Pacific Trade Agreement (APTA) (Bangladesh, China, India, Republic of Korea, Lao People's Democratic Republic, Sri Lanka and Mongolia)	July, 1975 (revised on 2 nd November, 2005)	1st Nov, 1976
2	Global System of Trade Preferences (GSTP) (Algeria, Argentina, Bangladesh, Benin, Bolivia, Brazil, Cameroon, Chile, Cuba, Democratic People's Republic of Korea, Ecuador, Egypt, Ghana, Guinea, Guyana, India, Indonesia, Iran, Iraq, Libya, Malaysia, Mexico, Morocco, Mozambique, Myanmar, Nicaragua, Nigeria, Pakistan, Paraguay, Peru, Philippines, Republic of Korea, Singapore, Sri Lanka, Sudan, Thailand, Trinidad and Tobago, Tunisia, Tanzania, Uruguay, Venezuela, Viet Nam and Zimbabwe)	13 th April, 1988	19 th April, 1989

3	SAARC Preferential Trading Agreement (SAPTA) (Bangladesh, Bhutan, India, Maldives, Nepal, Pakistan and Sri Lanka)	11 April, 1993	7 December, 1995
4	India - Afghanistan	6 th March, 2003	13 th May, 2003
5	India – MERCOSUR (Argentina, Brazil, Paraguay and Uruguay)	25 th January, 2004	1st June, 2009
6	India - Chile	8 th March, 2006	11 th September, 2007. The agreement has been expanded on 6 th September, 2016 and came into force w.e.f. 16 th May, 2017.
